

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CA No.145/2017
IN
CP No. 230/2016
RT CP No.22/2017**

M/s B.P. Lipeds

...Petitioner

Versus

Laborate Pharmaceutical India Ltd.& Ors.

...Respondents

Present: Mr. A.V.S. Barsat, Advocate for petitioner.
Mr. Tarun Vir Singh Lehal, Advocate for
Mr. Tushar Sharma, Advocate for the respondents.

Learned counsel for the petitioner submits that he came to the Registry of this Tribunal for removal of the objections raised by the Registry but found his case was listed. It is directed that this case be listed after the objections are removed. Entry made of this case in the register as CP(IB) be cancelled and the same be made only after the objections are removed for listing of the case.

Sd/-
(Justice R P Nagrath)
Member (Judicial)

October 09, 2017

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